

**Wheat (Stock Declaration by Companies or Firms or
Individuals) Order, 2007**

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1. Short title, extent, commencement and application
2. Definitions
3. Return relating to purchase of wheat by a Company or Firm or Individual

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Individuals) Order, 2007**

S.O. 305 (E). In exercise of the powers conferred by Sec. 3 of the Essential Commodities Act, 1955 (10 of 1955), the Central Government hereby makes the following Order, namely:

1. Short title, extent, commencement and application :-

2. Definitions :-

3. Return relating to purchase of wheat by a Company or Firm or Individual :-